

Ä ITEM NO.1

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRLMP. 13890-13892/2015 & 13893-13895/2015 in Criminal Appeal  
No(s). 1968-1970/2014

MANOJ @ MANOJ GURJAR & ORS

Appellant(s)

VERSUS

THE STATE OF U.P

Respondent(s)

(for bail and for stay of fine amount and office report)

Date : 18/09/2015 These applications were called on for hearing  
today.

CORAM : HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE PRAFULLA C. PANT

For Appellant(s) Mr. T.N. Singh, Adv.  
Mr. Vikas K. Singh, Adv.  
Mr. Umang Tripathi, Adv.  
Mr. T.N. Singh, AOR

For Respondent(s) Mr. P.N. Misra, Sr. Adv.  
Mr. Abhish Kumar, Adv.  
Ms. Archana Singh, Adv.  
Mr. Som Raj Choudhary, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Prayer for bail stands rejected.

Hearing of appeal be expedited.

The CRL.M.P. No.13890-13892 stands disposed of.

(Gulshan Kumar Arora)

(H.S. Parasher)

Signature Not Verified

Digitally signed by

Court Master

Court Master

Gulshan Kumar Arora

Date: 2015.09.18

16:28:40 IST

Reason: